

Title: Introduction of the Investors" Protection Bill, 1999.

15.38 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST) I beg to move for leave to introduce a Bill to provide for the protection of interests of depositors in the financial establishments.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of interests of depositors in the financial establishments."

The motion was adopted.

SHRI KIRIT SOMAIYA : I introduce the Bill.

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